

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 289
ANSWERED ON 5TH FEBRUARY, 2019

FUNDS FOR FPI IN KERALA

289. SHRIMATI P.K. SHREEMATHI TEACHER:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of funds allocated/granted to Kerala under various food processing schemes during the last four years;
- (b) the details of funds released to Kerala under such schemes during the said period;
- (c) the details of funds yet to be released;
- (d) whether the fund released is sufficient to achieve the desired objectives; and
- (e) if not, the steps taken in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (e): The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Scheme 'Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)' with an allocation of Rs.6000 crore for the period 2016-20 co-terminus with Fourteenth Finance Commission under which financial assistance as capital subsidy in the form of grants-in-aid are provided to the eligible applicants against the Expression of Interest issued by the MoFPI from time to time. The PMKSY has seven component schemes i.e. (i) Mega Food Parks (MFP), (ii) Integrated Cold Chain and Value Addition Infrastructure (Cold Chain), (iii) Creation / Expansion of Food Processing & Preservation Capacities (Unit Scheme), (iv) Infrastructure for Agro-processing Clusters (APC), (v) Creation of Backward and Forward Linkages (BFL), (vi) Food Safety and Quality Assurance Infrastructure (FTL) and (vii) Human Resources and Institutions. Individuals, farmers, Farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, Self Help Groups (SHGs), Private Companies and central/State PSUs etc. are eligible for financial assistance. The scheme is implemented in all States including the State of Kerala. The rate of subsidy ranges from 35% to 75% of the eligible project cost subject to maximum specified limit depending on the scheme and location of the project. However, State-wise allocation and release of funds is not made under any of the schemes.
